

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 614
CAA-100/ND/2021**

IN THE MATTER OF:

**M/s. KPL International Ltd. and
M/s. Vardhan Finvest Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 22.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

For the RD

For the OL

For the Income Tax Department

:PCS Barsha Dikshit

:Adv. Shankari Mishra

:Ms. Hemlata Rawat

**:Mr. Abhishek Maratha, Sr SC & Mr.
Pratyaksh Gupta Jr Sc**

ORDER

Due to paucity of time, matter is now adjourned to **29.11.2022.**


(Court Officer)